

मध्य प्रदेश के संसद सदस्यों द्वारा दिया गया
ज्ञापन

2233. श्री फूल चन्द वर्मा : क्या गृह
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मई, 1977 में मध्य प्रदेश
के 26 संसद सदस्यों के हस्ताक्षरों से युक्त
एक ज्ञापन उन्हें दिया गया था ;

(ख) यदि हां, तो तत्सम्बन्धी तथ्य क्या
हैं; और

(ग) उस पर क्या कार्य अभी की गई
है ?

गृह मंत्री (श्री चरण सिंह) : (क) जी
हां, श्रीमान ।

(ख) उक्त ज्ञापन की प्रतिलिपि सदन
के पटल पर रखी जाती है । [अध्यालय में रखा
गया । देखिए संख्या एल टी—559/77] ।

(ग) मामले में जांच करने के लिए राज्य
सरकार से अनुरोध किया गया है ।

Film Censorship Rules

2234. SHRI G. Y. KRISHNAN:
Will the Minister of INFORMATION
AND BROADCASTING be pleased to
state:

(a) whether there is any proposal
under consideration of Government to
frame uniform film censorship rules
following complaints of the Board's
unfair attitude towards regional lan-
guage films; and

(b) if so, the main features there-
of?

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRI
L. K. ADVANI): (a) and (b). No
Sir. The provisions of the Cinema-
tograph Act, 1952, the rules made

1027 LS—6.

thereunder and directions issued by
Government, setting out principles to
guide the Board in sanctioning films
for public exhibition, are uniformly
applicable all over India irrespective
of language of film.

As certification of films is a subjective
matter, some differences in stan-
dards are inevitable. The Board is
making every effort to ensure that
censorship is as uniform as possible.

Backward Classes Advisory Board

2235. SHRI G. Y. KRISHNAN: Will
the Minister of HOME AFFAIRS be
pleased to state:

(a) whether Central Government
propose to ask the State Governments
to constitute a Backward Classes Ad-
visory Board to assist the Government
in the implementation of decisions
taken on the recommendations of the
Backward Classes Commission; and

(b) if so, the broad outlines there-
of?

THE MINISTER OF HOME AF-
FAIRS (SHRI CHARAN SINGH):

(a) and (b) There is no such propo-
sal at present. Government have,
however, taken a decision to set up a
Civil Rights Commission which, among
other things, will look after the safe-
guards for the Backward Classes.

Representations for rail/road bridge on the Yamuna

2236. SHRI DHARAM VIR VA-
SISTH: Will the MINISTER OF
SHIPPING AND TRANSPORT be
pleased to state:

(a) whether representations both
from Haryana and Uttar Pradesh for
a rail/road bridge on the Yamuna
River linking Gurgaon District
(Haryana) and Bulandshahar District
(U.P.) are under consideration of the
Government;